

**DIVISION BENCH**

**O-117**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/792(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> July, 2021, 10:30 A.M**

Name of the Company	JAISHREE BAJORIA Vs. DEV R. NIL DESIGNS PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**COUNSELS APPEARED THROUGH VIDEO CONFERENCE :**

Mr. Rishav Banerjee, Advocate - For the Operational Creditor  
Mr. Ashis Kumar Mukherjee, Advocate  
Mr. Saurabh Prasad, Advocate

**ORDER**

The Ld. Counsel for the Operational Creditor present.

List this matter on 6<sup>th</sup> August, 2021, as a specially ordered matter.

(Harish Chander Suri)  
Member(Technical)

(Rajasekhar VK)  
Member(Judicial)

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